

**Government of India**  
**Ministry of Finance**  
**Department of Revenue**  
**RAJYA SABHA**  
**UNSTARRED QUESTIONS NO. 2785**  
TO BE ANSWERED ON TUESDAY, MARCH 20, 2018  
PHALGUNA 29, 1939 (SAKA)

**TAX INCENTIVE TO START-UPS IN FOOD SECTOR**

**2785. SHRI VIVEK GUPTA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that Yes Bank and FICCI came up with a report demanding exemptions for the incubators from taxes and customs duty levied on the goods they import incentivising Start-ups in the Food sector; and
- (b) whether the Ministry has deliberated upon the same, if so, the details of the position taken by the Ministry on the demand?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHIV PRATAP SHUKLA)**

(a) & (b):

The Ministry of Finance has not received any proposal for exemptions for incubators from taxes and customs duty levied on the goods they import incentivising Start-ups in the Food sector.

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